

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3616
TO BE ANSWERED ON 10.12.2019

HOUSING FOR ALL

3616. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) for providing 'Housing for All';
- (b) the allocation of funds made for the above schemes along with the progress made under those schemes till date, State-wise; and
- (c) the details of the share of Centre and State Governments therein?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

a): To achieve the objective of "Housing for All" by 2022, in rural areas of the country, the Government has re-structured the erstwhile rural housing scheme Indira Awaas Yojana (IAY) into Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016. The scheme aims to provide a pucca house with basic amenities to all houseless households and households living in kutchha and dilapidated house in rural areas. The target under PMAY-G is construction of 2.95 crore houses by year 2021-22 in two phases. The target for construction of houses during Phase I (2016-17 to 2018-19) and Phase II (2019-20 to 2021-22) are 1.00 crore and 1.95 crore, respectively. The minimum size of a PMAY-G house is 25 sq. mt. including a dedicated area for hygienic cooking. Unit assistance of Rs.1.20 lakh in plains and Rs.1.30 lakhs in hilly States/Union Territories (UTs), difficult areas and Integrated Action Plan (IAP) districts is provided to the beneficiaries. The beneficiary is also entitled to 90/95 person days of unskilled wages under National Rural Employment Guarantee Scheme (MGNREGS). Further, assistance of Rs. 12,000 is extended to eligible PMAY-G beneficiaries for construction of toilet through convergence with Swachh Bharat Mission – Gramin (SBM-G), MGNREGS or any other dedicated source of funding.

b): The State/UT-wise details of Physical and Financial progress made under PMAY-G is given in **Annexure-I & II** respectively.

c): The sharing pattern under PMAY-G between Central and State Government is in the ratio of 60:40 except in case of the UT of Jammu & Kashmir, North-Eastern States and Hilly States wherein the sharing pattern is 90:10. In case of UTs, the full cost of PMAY-G houses is borne by the Central Government.

**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION
NO. 3616 TO BE ANSWERED ON 10.12.2019 REGARDING HOUSING FOR ALL**

State/UT wise target and completion of houses during Phase I and Phase II of Pradhan Mantri Awaas Yojana- Gramin, as on 06.12.2019

(Units in number)

S. No.	State	Phase I (2016-17 to 2018-19)		Phase II (2019-20 to 2020-21)	
		House Targeted	House Completed	House Targeted	House Completed
1	ARUNACHAL PRADESH	11221	94	7500	0
2	ASSAM	259814	194665	200000	660
3	BIHAR	1176617	719656	800000	16848
4	CHHATTISGARH	788235	728052	151100	61
5	GOA	427	25	0	0
6	GUJARAT	204703	186574	107100	4149
7	HARYANA	21502	14409	0	0
8	HIMACHAL PRADESH	7385	6675	900	42
9	JAMMU AND KASHMIR	38772	17598	52500	10
10	JHARKHAND	528791	476439	322000	17975
11	KERALA	42431	16386	0	0
12	MADHYA PRADESH	1403593	1328595	830100	57421
13	MAHARASHTRA	449820	362754	289700	9919
14	MANIPUR	9740	8309	8900	0
15	MEGHALAYA	20745	14560	17200	0
16	MIZORAM	6600	2260	1500	0
17	NAGALAND	8481	350	5900	0
18	ODISHA	992558	860687	565000	70801
19	PUNJAB	14000	13551	10000	0
20	RAJASTHAN	687091	654007	364000	16369
21	SIKKIM	1079	1033	0	0
22	TAMIL NADU	327552	201878	200000	1101
23	TRIPURA	24989	24251	28838	292
24	UTTAR PRADESH	1282616	1255445	178900	59838
25	UTTARAKHAND	15776	12306	0	0
26	WEST BENGAL	1397474	1342112	830000	1343
27	ANDAMAN AND NICOBAR	972	193	400	23
28	DADRA AND NAGAR HAVELI	7605	409	0	0
29	DAMAN AND DIU	15	13	0	0
30	LAKSHADWEEP	57	3	58	0
31	PUDUCHERRY	0	0	0	0
32	ANDHRA PRADESH	123112	46718	47800	0
33	KARNATAKA	145349	79547	86000	0
34	TELANGANA	0	0	0	0
35	LADAKH	0	955	0	0
	Total	9999122	8570509	5105396	256852

**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION
NO. 3616 TO BE ANSWERED ON 10.12.2019 REGARDING HOUSING FOR ALL**

State/UT-wise Central Allocation, Central Release and Utilization during 2016-17 to 2019-20
under the rural housing scheme

(Rs. in Lakh)

S. No.	State	Central Allocation	Central Release	Utilization
1	Andhra Pradesh	126602.08	75511.10	70592.36
2	Arunachal Pradesh	22429.26	6623.27	0.00
3	Assam	550141.55	425185.98	444231.81
4	Bihar	1474906.73	914581.89	1519442.97
5	Chattisgarh	799807.21	666272.99	985347.99
6	Goa	569.57	284.79	503.75
7	Gujarat	230393.29	158011.48	262604.06
8	Haryana	16100.70	12407.86	34767.77
9	Himachal Pradesh	10039.57	9810.63	10738.97
10	Jammu And Kashmir	108602.52	35698.23	38968.35
11	Jharkhand	661106.00	538222.47	877818.97
12	Karnataka	170757.02	136951.10	118623.42
13	Kerala	31772.58	12190.22	36086.28
14	Madhya Pradesh	1498323.29	1311981.93	1991355.98
15	Maharashtra	554158.12	322304.95	634234.03
16	Manipur	22264.13	12424.05	14090.46
17	Meghalaya	45366.45	24973.22	28648.67
18	Mizoram	9785.60	6051.07	4844.92
19	Nagaland	17222.53	5509.21	4196.40
20	Orissa	1212484.43	923625.71	1415507.76
21	Punjab	17683.20	9161.16	17385.68
22	Rajasthan	776573.91	641772.65	981115.73
23	Sikkim	2381.21	1255.64	1852.15
24	Tamil Nadu	389270.95	204188.16	341728.21
25	Telangana	0.00	19078.87	0.00
26	Tripura	64147.52	49694.91	46693.96
27	Uttar Pradesh	1011110.28	1054800.70	1804975.81
28	Uttarakhand	19196.59	18463.79	19742.37
29	West Bengal	1657140.22	1331114.55	2199222.64
30	Andaman And Nicobar	1069.49	229.44	37.20
31	Dadra & Nagar Haveli	9178.58	1560.68	1880.80
32	Daman & Diu	101.05	58.62	15.60
33	Lakshadweep	140.52	70.92	53.70
34	Puducherry	0.00	0.00	0.00
	Total	11510826.15	8930072.23	13907308.77

Figures of Utilization are reported against the Total Available funds which include Central Share, State Share, Miscellaneous Receipts and Interest Accrued. Figures of Utilization are reported by States/UTs on Awaassoft as on 05.12.2019